

Central Administrative Tribunal

Circuit Bench, Lucknow.

W.A.NO. 1194/87 (T)

(W.P.NO. 5901/83)

U.R.Singh

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Applicant

Versus

Union of India &Othrs

Respondents

Hon'ble Mr.Justice U.C.Srivastava, V.C.

Hon'ble Mr.A.B.Gorthi, A.M.

Dated: 10.5.1991.

Sri D.S.Randhawa for the respondents is present.

The learned counsel for the applicant is not present.

It is presumed that the applicant is not interested
to prosecute his case. The application is dismissed
for default of the applicant.

Sd/-

Sd/-

A.M.

V.C.

// True copy //

R.S.M.

R.S.M.
Section Officer
Central Administrative Tribunal
Circuit Bench
LUCKNOW